

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

KRISHNA INDUSTRIAL CORPORATION LIMITED

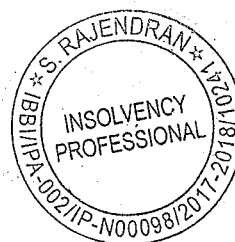
Sl.No.	Particulars	Details
1.	Name of the Corporate Debtor	KRISHNA INDUSTRIAL CORPORATION LIMITED
2.	Date of incorporation of Corporate Debtor	1 st April, 1956
3.	Authority under which Corporate Debtor is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate Identity No. of Corporate Debtor	CIN: U45309TN1956PLC001112
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Regd. Office: 239, Mount Road, Chennai-600002 (Tamil Nadu) (As per MCA records)
6.	Date of closure of Insolvency Resolution Process	26/07/2020
7.	Liquidation commencement date of Corporate Debtor	27/07/2020
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: S.Rajendran IBBI Regn. No. IBBI/PA-002/IP-N00098/2017-18/10241
9.	Address and e-mail of the Liquidator, as registered with the Board	2nd Floor, Hari Krupa, No. 71/1, Mc Nicholas Road, Chetpet, Chennai – 600 031 Email: cs.srajendran.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	2nd Floor, Hari Krupa, No. 71/1, Mc Nicholas Road, Chetpet, Chennai – 600 031 Phone:+ 91 44 2836 1636 Email: <u>claims.kic@gmail.com</u>
11.	Last date for submission of claims	26 th August 2020

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **Krishna Industrial Corporation Limited** on 27th July 2020.

The stakeholders of **Krishna Industrial Corporation Limited** are hereby called upon to submit their claims with proof on or before 26th August 2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their proof of claims with proof by electronic means only. All other stakeholders may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



31st July, 2020
Chennai

S.Rajendran
Liquidator
IBBI Regn. No. IBBI/PA-002/IP-N00098/2017-18/10241